

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000004/2020	SKL SECURITY AND MANAGEMENT SERVICES VS COSMOPOLIS RESIDENTS WELFARE TRUST	SWAPNEETA DANJAN SINGHSAMANT VS	// ()
2	BLAPL/0001170/2020	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	KHARABEL NAGAR P.S. /312 /2019 () //
3	BLAPL/0001171/2020	SHYAMAGHANA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHAKALPARA /91 /2018 () //
4	BLAPL/0001172/2020	KALIA @ HEMANTA BEHERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	MADHUPATNA /225 /2019 () //
5	BLAPL/0001173/2020	JITENDRA SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /152 /2019 () //
6	BLAPL/0001174/2020	SUNIL NAG @ SANA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	SAMBALPUR TOWN /116 /2018 () //
7	BLAPL/0001175/2020	TILAK KHILLO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /83 /2019 () //
8	BLAPL/0001176/2020	SUMAN SETTI @ SUMAN CHETTY @ SUMAN VS STATE OF ODISHA	SACHIN DANANDA DASH VS	SUNABEDA /192 /2019 () //
9	BLAPL/0001177/2020	SUSANTA BISOY @ SUSANTA BISOYI VS STATE OF ODISHA	RAJENDRA N.ROUT VS	PATTAPUR (ASKA) /214 /2016 () //
10	BLAPL/0001178/2020	PRASANTA ROY VS STATE OF ODISHA	S.R.MULIA VS	CHAULIAGANJA /25 /2020 () //
11	BLAPL/0001179/2020	BARSHA MURMU VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	CHANDRASEKHARPUR /480 /2016 () //

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12	BLAPL/0001180/2020	GYANENDRA SAHU @ MITU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	HANDAPA /212 /2019 () //
13	BLAPL/0001181/2020	KALIPADA RAJBANSHI VS STATE OF ODISHA	K.K.PAHIL VS	MAHILA PS SAMBALPUR /4 /2020 () //
14	BLAPL/0001182/2020	SUBASH BHOI VS STATE OF ODISHA	AMIT KU. NATH VS	BANARAPAL /02 /2020 () //
15	BLAPL/0001183/2020	BASANTA BARIK VS STATE OF ODISHA	G.N.MISHRA VS	NAYAPALLI P.S. /31 /2020 () //
16	BLAPL/0001184/2020	KULDEEP MAGAR @ SHANKAR VS STATE OF ODISHA	S.S.RAY-2 VS	HEMGIR /90 /2019 () //
17	BLAPL/0001185/2020	BABULA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /67 /2019 () //
18	BLAPL/0001186/2020	DEEP ROY VS STATE OF ODISHA	S.R.MULIA VS	CHAULIAGANJA /25 /2020 () //
19	BLAPL/0001187/2020	MITHUN SETHI VS STATE OF ODISHA	DEEPANJALI SAHU VS	/ /0 () //
20	BLAPL/0001188/2020	TIKI SAHU @ CHINU @ CHUNU SAHU VS STATE OF ODISHA	PARTYUSHA NAIDU VS	BERHAMPUR SADAR /327 /2019 () //
21	BLAPL/0001189/2020	JAGA @ JAGANNATH SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BADSAHI /6 /2020 () //
22	BLAPL/0001190/2020	PRASANTA BEHERA VS STATE OF ODISHA	B.R.TRIPATHY VS	KISINDA /6 /2018 () //
23	BLAPL/0001191/2020	DURGA NAIK	J.N.PANDA	THUAMUL RAMPUR /108 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001192/2020	INDRAJIT @ INDRAMANI MEHER	BIJAYALAXMI TRIPATHY	BAUNISUNI /54 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001193/2020	AKKA @ RAKESH SAHOO	P.R.SINGH	DHENKANAL TOWN /336 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001194/2020	CHAITAN @ CHAITANYA JENA	BIBHUDANANDA MOHAPATRA	JAJPUR SADAR /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001195/2020	ANGRA KIRSANI	MANORANJAN PADHY	MACHHKUND /74 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001196/2020	SANJIB KUMAR PARIDA	TARA PRASAD MOHAPATRA	BETNOTI /04 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001197/2020	TRILOCHAN BEHERA	KURESH PRASAD DASH	BHANJANAGAR /430 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001198/2020	NEPALI @ NARENDRA KUMAR DAS @ SIBUNDA	ANURAGI RANJAN MOHAPATRA	PARADEEP /113 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001199/2020	SANGRAM PRADHAN	ADITI HOTA	INDUASTRIAL,NISA /87 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001200/2020	N.SIBA @ NATI SIBA	JYOTIRMAYA SAHOO	CHAMAKHANDI /125 /2015
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001201/2020	JAYAMITRA MAJHI @ MANTU	B.S.RAYAGURU	KHARIAR /292 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001202/2020	LITU @ AJIT KUMAR SAHOO	TARA PRASAD MOHAPATRA	KHAMAR /22 /2020
		VS	VS	()

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35	BLAPL/0001203/2020	STATE OF ODISHA SAMIYARANJAN @ PAGAL JENA VS	DURGA PRASAD PRADHAN VS	// MANGALPUR /61 /2019 ()
36	BLAPL/0001204/2020	STATE OF ODISHA LEBE MAJHI @ LEBE @ BEJNE MAJHI VS	TARA PRASAD MOHAPATRA VS	// BHAWANIPATNA SADAR /198 /2018 ()
37	BLAPL/0001205/2020	STATE OF ODISHA RABI @ RABINDRA BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// KIAKATA /25 /2019 ()
38	BLAPL/0001206/2020	STATE OF ODISHA AMARNATH BEHERA VS	B.P.DAS VS	// NIALI /22 /2020 ()
39	BLAPL/0001207/2020	STATE OF ODISHA BIMAL JAISWAL VS	SUSIL KUMAR PATTNAIK VS	// BAMBARI /13 /2019 ()
40	BLAPL/0001208/2020	STATE OF ODISHA RABI @ RABINDRA BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// HANDAPA /153 /2019 ()
41	BLAPL/0001209/2020	STATE OF ODISHA ASHOK MALLIK @ SATYANARAYAN MALLIK @ RAY VS	SURASHOKANTA DWIBEDI VS	// ITAMATI /45 /2018 ()
42	BLAPL/0001210/2020	STATE OF ODISHA RAMA MARANDI VS	SEVATI SOREN VS	// BARIPADA SADAR /161 /2019 ()
43	BLAPL/0001211/2020	STATE OF ODISHA PAGULU @ SARATA BISWAL VS	SIVA SANKAR CHAINI VS	// SIMULIA /220 /2017 ()
44	BLAPL/0001212/2020	STATE OF ODISHA SIBA PRASAD KHATUA @ BANTI VS	A.K.MOHANTY-B VS	// DARGHA BAZAR /116 /2019 ()
45	BLAPL/0001213/2020	STATE OF ODISHA BISWA BHUSAN BISWAL VS	B.S DASPARIDA VS	// EOW,BHUBANESWAR /21 /2019 ()
		STATE OF ODISHA		//

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46	BLAPL/0001214/2020	DIPTI PRAKASH SWAIN VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /51 /2019 () //
47	BLAPL/0001215/2020	RABI @ RABINDRA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENGAR /46 /2019 () //
48	BLAPL/0001216/2020	MANOJ KUMAR GHOSH VS STATE OF ODISHA	MILAN KANUNGO VS	RASGOBINDPUR /3 /2020 () //
49	BLAPL/0001217/2020	SANJAYA GARUDA VS STATE OF ODISHA	DEBASHIS MITRA VS	MAHILA P.S. BUXIBAZAR /112 /2018 () //
50	BLAPL/0001218/2020	SUDHIR BEHERA VS STATE OF ODISHA	BASUDEV MISHRA VS	TENTULIKHUNTI /56 /2019 () //
51	BLAPL/0001219/2020	ANUP KUMAR VS STATE OF ODISHA	NITYANANDA PANDA VS	//0 () //
52	BLAPL/0001220/2020	PARBATI @ SARASWATI BADHEI VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BIJEPUR /212 /2019 () //
53	CMAPL/0000111/2020	NABAKISHORE SAHOO VS KRUSHNA CH.SAHOO	ADV. VS	// () //
54	CMAPL/0000112/2020	ALEKHA NANDAN PRUSTY VS STATE OF ORISSA	ADV. VS	// () //
55	CMAPL/0000113/2020	BISHNU CHARAN TRIPATHY VS STATE OF ODISHA	ADV. VS	// () //
56	CMAPL/0000114/2020	RAMA CH.SAHOO VS A.O.,A.C.OF FOREST	ADV. VS	// () //
57	CMAPL/0000115/2020	RAMAMANI MOHAPATRA	ADV.	//

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		VS	VS	()
58	CMP/0000138/2020	SANTOSH KUMAR PANIGRAHI SOMANATH NAIK	KARUNAKAR RATH	//
		VS	VS	//
59	CMP/0000139/2020	COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER, DHENKANAL KABULI DAS	OM SWARUP	CIVIL JUDGE (SD),KAMAKSHYANAGAR(Dhenkanal)
		VS	VS	CS/0000075/2017
60	CMP/0000140/2020	SUDARSAN NISANKA URMILA PATRA	BHAKTAHARI MOHANTY	//
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
61	CMP/0000141/2020	CHITTARANJAN JENA TANGUDU LAKSHMI @T.LAKSHMI	BASUDEV PUJARI	Fao/0000138/2019
		VS	VS	//
62	CMP/0000142/2020	SUMIT KUMAR DAS GANDHARBA DAS	AJODHYA RANJAN DASH	//
		VS	VS	ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur *)
63	CMP/0000143/2020	KARUNAKAR DAS BHIKARI NAYAK	SASWATI MOHAPATRA	Fao/0000026/2019
		VS	VS	//
64	CONTC/0000450/2020	GOPAL BALABANTARAY BUDHIA BEHERA	ADV.	()
		VS	VS	//
65	CONTC/0000451/2020	COLLECTOR,ANGUL PITAMBAR PRADHAN	ADV.	()
		VS	VS	//
66	CONTC/0000452/2020	ANIRUDHA PRADHAN, SUB-COLLECTOR,SAMBALPUR SANTOSH KU.JAYASINGH	adv.	//
		VS	VS	()
67	CONTC/0000453/2020	BIBHUTI BHUSAN PATTNAIK AKSHAYA KU.GACHHAYAT	PRADEEP KUMAR PARIDA	//
		VS	VS	()
68	CONTC/0000454/2020	LAXMINAJRAYAN TIWARI MANOJ SAHOO	M/S. A.SATPATHY	//
		VS	VS	()

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69	CONTC/0000455/2020	STATE OF ODISHA DEB PRAKASH DAS VS L.A., COLLECTOR, CUTTACK	ADV. VS	// // ()
70	CONTC/0000456/2020	BISWANATH BEHERA VS SASADHAR NAYAK	ADV. VS	// () //
71	CONTC/0000457/2020	BHARATI MAHAL VS SUNA MALIK	ADV. VS	// () //
72	CONTC/0000458/2020	HARIHAR MAJHI VS DEO RANJAN KUMAR SINGH	MANAS RANJAN DAS VS	// () //
73	CONTC/0000459/2020	SUDHANSU SEKHAR MISHRA VS SANJAYA SINGH	DR.NIRANJAN SWAIN VS	// () //
74	CONTC/0000460/2020	GOLEKHA BIHARI MISRA VS MISS CTM SUGUNA	ADV. VS	// () //
75	CONTC/0000461/2020	NRUPA @ NRUPA KISHORE PATTANAIAK VS PRADEEP KU.SAHOO	ADV. VS	// () //
76	CONTC/0000462/2020	SAROJ KU.MOHANTY VS SUBASH CHANDRA DAS	VS	// () //
77	CRLA/0000108/2020	PRATAP KUMAR SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	HANDAPA /166 /2019 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000063/2019
78	CRLA/0000109/2020	RAKESH KARAN VS STATE OF ODISHA	P.R.SINGH VS	MOTANGA /221 /2018 () //
79	CRLA/0000110/2020	DEBENDRA MANDAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NANDAPUR /16 /2015 () //

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80	CRLA/0000111/2020	DEBEN @ DEBENDRA BARIK VS STATE OF ODISHA	B.B.ROUTRAY VS	BHEDEN /151 /2017 () //
81	CRLA/0000112/2020	GOPAL KRUSHNA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /5 /2020 () //
82	CRLMA/0000033/2020	JIBANJYOTI SAMAL VS STATE OF ODISHA	AJAYA KUMAR MAHARANA VS	/ /0 () //
83	CRLMA/0000034/2020	STATE OF ODISHA VS MANOJ NAG@HARIJAN	ADV. VS	LANJIGARH /15 /2019 () //
84	CRLMA/0000035/2020	STATE OF ODISHA VS SOLIA HARIJAN @ MAHANANDA	ADV. VS	LANJIGARH /15 /2019 () //
85	CRLMA/0000036/2020	STATE OF ODISHA VS UGRA @ UGRESEN HARIJAN	ADV. VS	LANJIGARH /15 /2019 () //
86	CRLMA/0000037/2020	STATE OF ODISHA VS YUDHISTIR NAIK @ HARIJAN	ADV. VS	LANJIGARH /15 /2019 () //
87	CRLMA/0000038/2020	STATE OF ODISHA VS BHUSAN CHALAN	ADV. VS	LANJIGARH /15 /2019 () //
88	CRLMA/0000039/2020	AMULYA RATNA DASH VS STATE	ADV. VS	/ /0 () //
89	CRLMC/0000390/2020	KHAGESWAR PAIKROY @ PAIKRAY VS PRIYAPRABHA PAIKROY @ PAIKRAY	NIRANJAN SINGH(1) VS	/ /0 () //
90	CRLMC/0000391/2020	ALEKHA SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
91	CRLMC/0000392/2020	BHAGIRATHI GAUDA	BISWAJIT NAYAK	PHULBANI TOWN /146 /2019

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		VS	VS	()
		STATE OF ORISSA		//
92	CRLMC/0000393/2020	JAGABANDHU SETHI	GOPAL KRUSHNA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0000394/2020	RAMAKANTA PRADHAN	TARA PRASAD MOHAPATRA	JARAPADA /57 /2017
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0000395/2020	SAMBIT KU.MOHANTY @ SAMBIT MOHANTYSMRUTI RANJAN MOHAPATRA		/ /0
		VS	VS	()
		GEETARANI JENA		//
95	CRLMC/0000396/2020	RAJENDRA NATH NAYAK	BIGYAN KUMAR SHARMA	KORAPUT VIGILANCE /35 /2009
		VS	VS	()
		STATE OF ODISHA (VIGILANCE)		//
96	CRLMC/0000397/2020	RABINDRA PATRA@RABINDRANATH PATRA	PROBIR MAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0000398/2020	SANJAY NAYAK	SAILABALA JENA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
98	CRLMC/0000399/2020	BHAGABANA MOHAPATRA	SURYAKANTA DWIBEDI	MAHILA PS SAMBALPUR /14 /2005
		VS	VS	()
		STATE OF ORISSA		//
99	CRLMC/0000400/2020	SUSANTA SAHOO	B.K.NAYAK 3	/57 /2019
		VS	VS	()
		STATE OF ORISSA		//
100	CRLMC/0000401/2020	BIMAL CH.BEHURIA	DILLIP RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0000402/2020	SUSANTA KU.SAHOO	SATYABRATA MOHANTY	/ /0
		VS	VS	()
		STATE OF Oeiaa		//
102	CRLMC/0000403/2020	BABAR SARKAR	SATYABRATA MOHANTY	/ /0
		VS	VS	()

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103	CRLMC/0000404/2020	STATE OF ORISSA SHANTI MALIK VS TUNI MALIL	SATYANARAYAN MISHRA 4 VS	// / /0 ()
104	CRLMC/0000405/2020	SARASWATI SAHU VS STATE OF ORISSA	AMIYA RANJAN MAJHI VS	// / /0 ()
105	CRLMC/0000406/2020	JAGDISH KUMBHAR VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// / /0 ()
106	CRLMC/0000407/2020	SATYABHAMA SETHI VS STATE OF ODISHA	AMITABH PRADHAN VS	// MAHILA PS SAMBALPUR /68 /2019 ()
107	CRLMC/0000408/2020	HRUDANANDA BEHERA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// / /0 ()
108	CRLMC/0000409/2020	HRUDANANDA BEHERA VS STATE OF ORISSA	BIDYADHAR PRADHAN VS	// / /0 ()
109	CRLMC/0000410/2020	BISWAROOPA PATI @ MOHANTY VS STATE OF ORISSA	ANUMPAM DASH VS	// MAHILA P.S. BUXIBAZAR /93 /2018 ()
110	CRLMP/0000192/2020	JHUMA MALIK VS STATE OF ODISHA	S.P.BARIK VS	// / /0 ()
111	CRLMP/0000193/2020	KHIROD CHANDRA MALICK VS THE STATE OF ORISSA	ASHIS KUMAR MISHRA VS	// / /0 ()
112	CRLMP/0000194/2020	PRADEEP KUMAR TRIPATHY VS S.P, BHADRAK	BIRAJA PRASANNA SATAPATHY VS	// / /0 ()
113	CRLMP/0000195/2020	MAMA MAJHI VS STATE OF ORISSA	SANTOSH KUMAR DWIVEDY VS	// / /0 ()

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114	CRLMP/0000196/2020	KALABATI MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 0 //
115	CRLMP/0000197/2020	SOUMYA MOHANTY VS STATE OF ORISSA	GOKULANANDA PADHI VS	//0 0 //
116	CRLMP/0000198/2020	SAKHI ROUT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 0 //
117	CRLREV/0000108/2020	BENEJIRA BIBI @ BENAZIR BIBI VS STATE OF ODISHA	P.R.SINGH VS	SPL.TASK FORCE /6 /2018 0 //
118	CRLREV/0000109/2020	BAHADUR JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANAPUR P.S. /225 /2019 0 //
119	FAO/0000126/2020	NILAKANTHA DAS VS STATE OF ODISHA	M/S. L.K.MOHANTY VS	// 0 //
120	FAO/0000127/2020	DR. DEBENDRA KU.MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
121	FAO/0000128/2020	SUJATA MOHANTA VS M/S.TRISUL AGENCY	A.S.NANDY VS	// 0 //
122	FAO/0000129/2020	GOMAY GURIA VS UNION OF INDIA	PRASANNA KU.PARHI VS	// 0 //
123	FAO/0000130/2020	TAPAS KU.MOHAPATRA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
124	FAO/0000131/2020	SAMBARANA SINHA@SAMBARUN SINHA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
125	MACA/0000068/2020	BISWANATH SAHOO	M/S. K.C.NAYAK	//

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		VS	VS	0
126	MACA/000069/2020	UMAKANTA SAHOO BAURI SAMAL	MILLAN KUMAR	//
		VS	VS	0
127	MACA/000070/2020	DIRECTOR GENERAL OF POLICE JAYADRATHA TRIPATHY	KARUNAKAR DAS	//
		VS	VS	0
128	MACA/000071/2020	PRATAP KU.JENA MANAGER LEGAL, BAJAJ ALLIANZ G.I.CO. LTD	SAYED ASIF ALI	//
		VS	VS	0
129	MATA/000021/2020	TAPAN KU.PARIDA SUDAM CHARAN SETHY	MADAN SUNDAR BEHERA	//
		VS	VS	0
130	RPFAM/000041/2020	SUMITRA SETHY@SAHOO MINAKETAN SAHU	BASUDEV MISHRA	//
		VS	VS	0
131	RSA/000045/2020	RINA SAHU NARAYAN PATRA	M/S. S.K.NAYAK (2)	//
		VS	VS	0
132	RSA/000046/2020	SANKAR ROUT ABHISHEK NANDA	MALAYA RANJAN SARANGI	//
		VS	VS	0
133	RSA/000047/2020	NIRMAL KU.SAHU GOURANGA SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	0
134	RSA/000048/2020	SITAYA BEHERA HRUSHIKESH BHOI	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
135	RVWPET/0000107/2020	STATE OF ODISHA NABAKISHORE BEHERA	SUSHANT KUMAR PRADHAN	//
		VS	VS	0
136	RVWPET/0000108/2020	STATE OF ODISHA STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0

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137	RVWPET/0000109/2020	ABHAYA KUMAR PRADHAN STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // ()
138	RVWPET/0000110/2020	BAISHNAB CHARAN JENA MANJULTA DAS VS	KALI PRASANNA MISHRA VS	// // ()
139	RVWPET/0000111/2020	STATE OF ODISHA STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // ()
140	TRP(C)/0000042/2020	BHAGABAN SAHU PRATIVA SWAIN @ NAHAK VS	ASIT KUMAR JENA VS	// // ()
141	TRP(C)/0000043/2020	CHANDAN KU.NAHAK PRATIMA RAY VS	KARUNAKAR RATH VS	// // ()
142	TRP(C)/0000044/2020	PRASMOD PATASANI ARATI MOHAPATRA VS	PRASANTA KUMAR SAHOO VS	// // ()
143	TRPCRL/0000015/2020	TURYAKANTA MOHAPATRA DEBADATTA MISHRA VS	BIBHU PRASAD MOHANTY VS	// // ()/
144	TRPCRL/0000016/2020	SARITA MISHRA DEBADATTA MISHRA VS	BIBHU PRASAD MOHANTY VS	// // ()
145	WA/0000073/2020	STATE OF ODISHA BALAKRISHNA SABAR VS	ANUPAM DASH VS	// // ()
146	WA/0000074/2020	COMMISSIONER-CUM-SECRETARY TO GOVT. ODISHA GRAMYA BANK,HEAD OFFICE,BBSR SAROJ KUMAR DAS VS		// // ()
147	WA/0000075/2020	SURENDRA KUMAR MOHAPATRA MINA @MINATI BARIK VS	M/S.K.PANIGRAHI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0004772/2020	KASINATH ROUT VS COLLECTOR,KHORDHA	M/S.K.C.RAJGURU MOHAPATRA VS	// 0 //
149	WP(C)/0004773/2020	SUMANTI NAYAK VS STATE OF ODISHA	M/S. BANABIHARI RAY VS	// 0 //
150	WP(C)/0004774/2020	SUDARSAN NAYAK VS COLLECTOR,CUTTACK	M/S. GANESH PRASAD SAMAL VS	// 0 //
151	WP(C)/0004775/2020	TRILOCHAN PRADHAN VS STATE OF ODISHA	M/S.P.C.MISHRA VS	// 0 //
152	WP(C)/0004776/2020	GOA CARBON LTD VS STATE POLLUTION CONTROL BOARD, ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
153	WP(C)/0004777/2020	AJIT KUMAR SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
154	WP(C)/0004778/2020	ABANI KUMAR PADHY VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
155	WP(C)/0004779/2020	RABINDRA KUMAR SAHOO VS THE COLLECTOR JAJPUR	M/S. MAMATA MISHRA VS	// 0 //
156	WP(C)/0004780/2020	DIPTI RANJAN TRIPATHY VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
157	WP(C)/0004781/2020	NARMADA NAIK VS THE STATE OF ORISSA	M/S.ASHOK KUMAR PARIDA VS	// 0 //
158	WP(C)/0004782/2020	ASHOK KUMAR JENA VS STATE OF ORISSA	M/S.SITIKANTA MISHRA VS	// 0 //
159	WP(C)/0004783/2020	RABINDRANATH JENA	M/S.N.SAHANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0004784/2020	SUNILATA MALIK	M/S.AMITAV DAS	//
		VS	VS	0
		COLLECTOR, BHADRAK		//
161	WP(C)/0004785/2020	RAJ KISHORE PANDA	MANAS RANJAN DASH	//
		VS	VS	0
		STATE OF ORISSA		//
162	WP(C)/0004786/2020	PRATAP KUMAR NAYAK	BYOMAKESH TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0004787/2020	GOVERNING BODY, PATTAMUNDAI WOMENS HIGH SCHOOL	M/S.HRISHIKANT MISHRA	//
		VS	VS	0
		ODISHA HUMAN RIGHTS COMMISSION		//
164	WP(C)/0004788/2020	MANOJ KUMAR PATTANAİK	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0004789/2020	JYOTIRMAYEE NAYAK	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0004790/2020	TARANGINI KAPARDAR	M/S. BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0004791/2020	HALADHAR MAHANANDA	PRAMOD KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0004792/2020	MIROJ KUMAR DAS	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0004793/2020	SANATAN SETHY	M/S.TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0004794/2020	PRADIPTA KUMAR DAS	PRAMOD KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0004795/2020	STATE OF ODISHA GANESWAR BHARIMAL VS	PRAMOD KUMAR DASH VS	// // 0
172	WP(C)/0004796/2020	STATE OF ODISHA RAJANIKANTA PANI VS	M/S. ULLASH CHANDRA MOHANTY VS	// // 0
173	WP(C)/0004797/2020	STATE OF ODISHA RABINDRA KUMAR SAMANTARAY VS	M/S.ROHIT MAHATO VS	// // 0
174	WP(C)/0004798/2020	STATE OF ODISHA SUKANTA GHADEI VS	MANOJ KUMAR MOHANTY VS	// // 0
175	WP(C)/0004799/2020	STATE OF ODISHA TILOTTAMA DASH VS	M/S. KARUNAKAR GAYA VS	// // 0
176	WP(C)/0004800/2020	COLLECTOR JAGATSINGHPUR BIJAY KUMAR KHATUA VS	M/S.NIRANJAN LENKA VS	// // 0
177	WP(C)/0004801/2020	COLLECTOR, MAYURBHANJ PRAHALLAD KUANRA VS	GYANESWAR SATPATHY VS	// // 0
178	WP(C)/0004802/2020	COLLECTOR-CUM-DM, BHADRAK NAKULA CH.ROUT VS	GYANESWAR SATPATHY VS	// // 0
179	WP(C)/0004803/2020	COLLECTOR-CUM-DM, BHADRAK SIMANCHAL PADHY VS	M/S.SUBHASREE MOHANTY VS	// // 0
180	WP(C)/0004804/2020	ODISHA ADMINISTRATIVE TRIBUNAL BASANTI DEVI VS	GYANESWAR SATPATHY VS	// // 0
181	WP(C)/0004805/2020	STATE OF ORISSA MANORANJAN PARIJA VS	M/S.SUBHASREE MOHANTY VS	// // 0
		ODISHA ADMINISTRATIVE TRIBUNA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0004806/2020	JADAV CHANDRA DEHURY VS STATE OF ODISHA	M/S.SOUBHAGYA S.DAS VS	// 0 //
183	WP(C)/0004807/2020	GAGAN BIHARI PRADHAN VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
184	WP(C)/0004808/2020	GIRISH CHANDRA BHUKTA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
185	WP(C)/0004809/2020	MANOJ KUMAR CHOUDHURY VS STATE OF ODISHA	M/S. S.C.SAMANTARAY VS	// 0 //
186	WP(C)/0004810/2020	TUNA BHADUR VS ODISHA POWER TRANSMISSION CORPORATION LTD.	M/S. G.N.MISHRA VS	// 0 //
187	WP(C)/0004811/2020	M/S.INDUSIND BANK LTD. VS STATE OF ODISHA	M/S. PRAKASH K.MISHRA VS	// 0 //
188	WP(C)/0004812/2020	SURYA NARAYAN PADHY VS PUNJAB NATIONAL BANK	M/S. SURAJ MOHANTY VS	// 0 //
189	WP(C)/0004813/2020	SABITA RATH VS COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA	M/S. CHITTA RANJAN LENKA VS	// 0 //
190	WP(C)/0004814/2020	BIJAY LAXMI PATTNAIK @ BIJAYA LAXMI PATTNAIK VS COMMISSIONER CUM SECRETATRY TO GOVT.OF ODISHA	M/S.CHITTA RANJAN LENKA VS	// 0 //
191	WP(C)/0004815/2020	SABITRI DEI VS COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA	M/S. CHITTA RANJAN LENKA VS	// 0 //
192	WP(C)/0004816/2020	RAMESH CHANDRA BEHERA VS D.G. AND I.G. OF POLICE HEAD QUARTORS	M/S.CHINMAYA MISHRA VS	// 0 //
193	WP(C)/0004817/2020	LAXMIPRIYA MOHANTY	M/S. PRASANTA KUMAR MOHANTY..2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0004818/2020	GUNANIDHI SAHU	DEBARANJAN MAHAPATRA	//
		VS	VS	0
		THE REGIONAL MANAGER BANK OF BARODA		//
195	WP(C)/0004819/2020	SWAGATIKA PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0004820/2020	AJIT KUMAR MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0004821/2020	BINODINI NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0004822/2020	NIHAR KANTA DAS	M/S.KABITA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0004823/2020	ABHIRAM SAHOO	M/S.BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0004824/2020	V.RAMAKRISHNA	M/S.V.NARASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0004825/2020	SANTOSH KUMAR MUDULI	M/S. RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0004826/2020	MANOJ SAHOO	M/S.A.SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0004827/2020	JAYA KRUSHNA SENAPATI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0004828/2020	KABITA MANJARI DEVI	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0004829/2020	STATE OF ODISHA BIBHUTI BHUSAN SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
206	WP(C)/0004830/2020	STATE OF ORISSA SWAMYA PRAKASH ROUT VS	M/S. PRADEEP KUMAR MOHAPATRA VS	// // 0
207	WP(C)/0004831/2020	STATE OF ODISHA SURESH CHANDRA SAHOO VS	K.K.SWAIN VS	// // 0
208	WP(C)/0004832/2020	STATE OF ODISHA MADHUSUDAN SAHOO VS	M/S.PRASANNA KUMAR MISHRA VS	// // 0
209	WP(C)/0004833/2020	STATE OF ODISHA SUVENDU KUMAR MISHRA VS	K.K.SWAIN VS	// // 0
210	WP(C)/0004834/2020	STATE OF ODISHA TARININ CHARAN PATTANAİK VS	K.K.SWAIN VS	// // 0
211	WP(C)/0004835/2020	STATE OF ODISHA SURENDRA NATH PALAI VS	K.K.SWAIN VS	// // 0
212	WP(C)/0004836/2020	STATE OF ODISHA KATHI CHANDRA PRADHAN VS	M/S. CHANDRAKANTA NAYAK VS	// // 0
213	WP(C)/0004837/2020	STATE OF ODISHA GANDHI SAHU VS	K.K.SWAIN VS	// // 0
214	WP(C)/0004838/2020	STATE OF ODISHA SATYANAND NAYAK VS	M/S.S.K.NAYAK..2 VS	// // 0
215	WP(C)/0004839/2020	STATE OF ODISHA KAILASH CHANDRA PATTANAİK VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0004840/2020	SRIKANTA KUMAR JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
217	WP(C)/0004841/2020	TRUPTILATA DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
218	WP(C)/0004842/2020	RAJASHRI DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
219	WP(C)/0004843/2020	SUBASH CHANDRA DELAI VS STATE OF ODISHA	M/S.S.N. SHARMA VS	// 0 //
220	WP(C)/0004844/2020	JANAKI BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
221	WP(C)/0004845/2020	SURESH KUMAR SAHOO VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
222	WP(C)/0004846/2020	RAJKISHORE JENA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
223	WP(C)/0004847/2020	PARSURAM BEHERA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
224	WP(C)/0004848/2020	SACHIDANANDA DHAL VS STATE OF ODISHA	M/S.ANJAN KUMAR BISWAL VS	// 0 //
225	WP(C)/0004849/2020	ARABINDA SINGH VS STATE OF ODISHA	M/S.ANJAN KU.BISWAL VS	// 0 //
226	WP(C)/0004850/2020	SUDARSHAN SETHY VS STATE OF ORISSA	M/S.KRUSHNA CH.DASH VS	// 0 //
227	WP(C)/0004851/2020	SANDIPTA KUMAR SAMAL	M/S.DR.J.K.LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DIRECTOR GENEWRAL HEAD QUARTER OFFICE		//
228	WP(C)/0004852/2020	DEBI PRASAD MAHARANA	M/S. BRAJABANDHU BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0004853/2020	SASMITA PATI	M/S.DEBENDRA DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0004854/2020	UNION OF INDIA	GYANALOKA MOHANTY, CENTRAL GOVT. COUNSEL/OHC	
		VS	VS	0
		PRAVAKAR MOHANTY		//
231	WP(C)/0004855/2020	CHANDRA SEKHAR MOHANTY	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0004856/2020	CHANDRA SEKHAR MOHANTY	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0004857/2020	SITARAM AGRAWAL	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0004858/2020	SUDHIR KUMAR KHANSAMA	M/S.MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0004859/2020	M/S.SBM NIRMAN CONSTRUCTION PVT.LTD	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0004860/2020	M/S.KAR AND KAR AND KAR CONSTRUCTION	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0004861/2020	ABHISEK SINGH SAMANT	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0004862/2020	PRAKASH CHANDRA SETHI	M/S.SUBASH CH.RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0004863/2020	STATE OF ODISHA M/S.SAI SAMBHU INFRASTRUCTURE (P) LTD VS	PRABODHA CH. NAYAK VS	// // 0
240	WP(C)/0004864/2020	STATE OF ODISHA PRASANTA KUMAR LENKA VS	M/S.KALI PRASANNA MISHRA VS	// // 0
241	WP(C)/0004865/2020	STATE OF ORISSA SARAT CHANDRA PANDA VS	M/S. KALI PRASANNA MISHRA VS	// // 0
242	WP(C)/0004866/2020	STATE OF ODISHA PRASHANTA KUMAR PATRA VS	M/S.NIRANJAN HOTA VS	// // 0
243	WP(C)/0004867/2020	STATE OF ODISHA SUBHA NARAYAN SETHI VS	M/S.KALI PRASANNA MISHRA VS	// // 0
244	WP(C)/0004868/2020	STATE OF ODISHA PUSPALATA BEHERA VS	M/S.T.PANIGRAHI VS	// // 0
245	WP(C)/0004869/2020	THE SECRETARY, PURI URBAN CO.OPERATIVE BANK KISHORE DAS VS	M/S.KALI PRASANNA MISHRA VS	// // 0
246	WP(C)/0004870/2020	STATE OF ODISHA KSHETRABASI MOHANTA VS	M/S.KALI PRASANNA MISHRA VS	// // 0
247	WP(C)/0004871/2020	STATE OF ODISHA SK.ABDUL FARUQUE VS	M/S.SAMARENDRA PATTANAİK VS	// // 0
248	WP(C)/0004872/2020	STATE OF ODISHA LAXMINARAYAN GURUKUL ASHRAM VS	M/S.DEEPALI MAHAPATRA VS	// // 0
249	WP(C)/0004873/2020	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	M/S.PRADEEP KUMAR DAS VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0004874/2020	CHAKRADHAR PRADHAN VS STATE OF ODISHA	M/S. MRUTYUNJAYA BISOI VS	// 0 //
251	WP(C)/0004875/2020	BHARAT KUMAR MOHARANA VS STATE OF ODISHA	M/S.PRADEEP KUMAR DAS VS	// 0 //
252	WP(C)/0004876/2020	NIRAKAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	WP(C)/0004877/2020	NRUSINGA CHARAN PARAMAGURU VS TAHASILDAR BHUBANESWAR	M/S.D.P.MOHANTY VS	// 0 //
254	WP(C)/0004878/2020	KHEMRAJ DEWANGAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	WP(C)/0004879/2020	JAGANNATH MUDULI VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
256	WP(C)/0004880/2020	DAYANIDHI PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
257	WP(C)/0004881/2020	BHARAT CHANDRA SAHU VS STATE OF ODISHA	M/S.AKSHYANGSHU NANDY VS	// 0 //
258	WP(C)/0004882/2020	NARAYAN MOHANTY VS STATE	M/S.MANOJA KUMAR PATI VS	// 0 //
259	WP(C)/0004883/2020	NIRANJAN NAYAK VS THE STATE OF ORISSA	M/S. DILLIP RAY VS	// 0 //
260	WP(C)/0004884/2020	LAXMIDHAR SAHOO VS STATE OF ODISHA	M/S.BIREN SANKAR TRIPATHY VS	// 0 //
261	WP(C)/0004885/2020	ARCHANA PRIYADARSANI TRIPATHY	M/S.JAJATI KISHORE MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		VICE CHANCELLOR UTKAL UNIVERSITY		//
262	WP(C)/0004886/2020	MANOJ KUMAR PANDA	M/S.ER.NAGENDRA KUMAR MOHANTY	//
		VS	VS	0
		CHIEF SECRETARY, STATE OF ODISHA		//
263	WP(C)/0004887/2020	PRASANTA KUMAR MISHRA	M/S.JANMEJAYA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0004888/2020	M/S.ACC LTD	M/S. SIDHARTHA RAY	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES		//
265	WP(C)/0004889/2020	MADHUSMITA BARIK	M/S.R.P.KAR	//
		VS	VS	0
		CHAIRMAN STATE TRANSPORT AUTHORITY		//
266	WP(C)/0004890/2020	BAURIBANDHU BEHERA	M/S.SUSANTA KUMAR MISHRA	//
		VS	VS	0
		MEMBER BOARD OF REVENUE ODISHA, CUTTACK		//
267	WP(C)/0004891/2020	MARKANDA KUMAR SARANGI	M/S.B.S.DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0004892/2020	NAREN GRAM PANCHAYAT	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0004893/2020	KAILASH CHANDRA PRADHAN	M/S.KHIROD K.ROUT	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0004894/2020	PADMALOCHAN GIRI	M/S. MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0004895/2020	RAJENDRA SAHOO	M/S. MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0004896/2020	RAMA KUMAR SETHY	CHAITANYA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0004897/2020	THE GENERAL MANAGER-CUM-COMPETENT AUTHORITY, IOB KARADAPADA GRAM PANCHAYAT, KARADAPADA	RMDAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
274	WP(C)/0004898/2020	SAKTIKANTA SAHOO	M/S.AMARJIT KESHARI DAS	//
		VS	VS	0
		BRANCH MANAGER STATE BANK OF INDIA		//
275	WP(C)/0004899/2020	NITYANANDA NAYAK	M/S.T.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
276	WP(C)/0004900/2020	UMA SWAIN	M/S.TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
277	WP(C)/0004901/2020	RADHAMOHAN NAYAK	M/S.BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
278	WP(C)/0004902/2020	BABURAM NAYAK	M/S.BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
279	WP(C)/0004903/2020	RATNA BINODINI AMIYA PRIYADARSHINI DAS	M/S.SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
280	WP(C)/0004904/2020	RENUKA MALIK @ MALLICK	M/S. ABHIJIT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
281	WP(C)/0004905/2020	GITARANI NAYAK	M/S.R.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
282	WP(C)/0004906/2020	RAGHU NARAYAN NAYAK	M/S.DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
283	WP(C)/0004907/2020	DALLY PUNJI	M/S.DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0004908/2020	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	M/S. DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0004909/2020	JAGADANANDA BARIK VS COMMISSIONER CONSOLIDATION AND SETTLEMENT, BALASORE	M/S.PARTHA MUKHERJI VS	// 0 //
286	WP(C)/0004910/2020	NAROTTAM HOTA VS UTKAL GRAMEEN BANK	M/S.JAGABANDHU SAHU VS	// 0 //
287	WP(C)/0004911/2020	NILAMBAR PATRA VS STATE OF ODISHA	M/S.PRAFULLA CHANDRA DAS VS	// 0 //
288	WP(C)/0004912/2020	SANDHYARANI MALLICK VS STATE OF ODISHA	M/S.JAJATI KISHORE MOHANTY VS	// 0 //
289	WP(C)/0004913/2020	RAMA CHANDRA SETHY VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
290	WP(C)/0004914/2020	GOBARDHAN NAYAK VS STATE OF ODISHA	M/S.SANJIB KUMAR RATH VS	// 0 //
291	WP(C)/0004915/2020	PRASANTA KUMAR MOHAPATRA VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
292	WP(C)/0004916/2020	ABHAYA KUMAR NAYAK VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
293	WP(C)/0004917/2020	PADMANAV PADHI VS STATE OF ODISHA	M/S.UMAKANTA BARIK VS	// 0 //
294	WP(C)/0004918/2020	PARAGA RANJAN LEKNA VS UNION OF INDIA	M/S.K.C.MAJHI VS	// 0 //
295	WP(C)/0004919/2020	NIRANJAN SAHOO	M/S.K.C.MAJHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0004920/2020	M/S.SARALA SECURITY AND FACILITY SERVICES	M/S.SUVASHISH PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0004921/2020	HUSNARA BEGUM	M/S.K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0004922/2020	DHIRENDRA NAYAK	M/S.K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0004923/2020	SIBA NARAYAN RAY	M/S.K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0004924/2020	BISWAMBARA PRUSTY	M/S.B.B.CHAMPATIRAY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004925/2020	JYOTI RAMY SAHU	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0004926/2020	MAHENDRA KUMAR MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0004927/2020	MAHENDRA NATH BHUYAN	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0004928/2020	HIRALAL NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0004929/2020	SUDHAKAR SWAIN	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
306	WP(C)/0004930/2020	KALANDI GOCHHAYAT	M/S.CHANDAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0004931/2020	UNION OF INDIA GURU CHARAN BARIK VS	M/S. GOPINATH MISHRA VS	// // 0
308	WP(C)/0004932/2020	STATE OF ODISHA PRAFULLA KUMAR PATTNAIK VS	M/S.CHANDAN MISHRA VS	// // 0
309	WP(C)/0004933/2020	UNION OF INDIA PRASANT KUMAR BHOI VS	M/S.CHANDAN MISHRA VS	// // 0
310	WP(C)/0004934/2020	UNION OF INDIA GOLEKHA CHANDRA MALLICK VS	M/S.CHANDAN MISHRA VS	// // 0
311	WP(C)/0004935/2020	UNION OF INDIA PUNI BEHERA VS	M/S. PADMANAVA JENA VS	// // 0
312	WP(C)/0004936/2020	THE COLLECTOR ANGUL ALEKHA CHANDRA PATRA VS	M/S.CHANDAN MISHRA VS	// // 0
313	WP(C)/0004937/2020	UNION OF INDIA PRASANT KUMAR SAHOO VS	M/S.CHANDAN MISHRA VS	// // 0
314	WP(C)/0004938/2020	UNION OF INDIA GURUNDI GOPAL, BIJE A PERPETUAL MINER VS	M/S. D.MOHANTY VS	// // 0
315	WP(C)/0004939/2020	STATE OF ODISHA PRAMOD KUMAR SAHU VS	PRAFULLA CHANDRA DAS VS	// // 0
316	WP(C)/0004940/2020	STATE OF ORISSA JAGANNATH MISHRA VS	BIMBISAR DASH VS	// // 0
317	WP(C)/0004941/2020	STATE OF ODISHA ASWINI KUMAR MOHANTY VS	M/S.ANANDA CHANDRA SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0004942/2020	PRAMOD KUMAR SAHU VS STATE OF ORISSA	PRAFULLA CHANDRA DAS VS	// 0 //
319	WP(C)/0004943/2020	SUSILA RATH VS STATE OF ODISHA	M/S.PRADEEP KUMAR KHUNTIA VS	// 0 //
320	WP(C)/0004944/2020	L.V.PRASAD EYE INSTITUTE VS ASST. PROVIDENT FUND COMMISSIONER	M/S.SOMANATH MISHRA VS	// 0 //
321	WP(C)/0004945/2020	NARAYAN KULUNDIA VS DISTRICT COLLECTOR CUM NODAL OFFICER	M/S.PRAFULLA KUMAR KAR VS	// 0 //
322	WP(C)/0004946/2020	HRUSHIKESH JAGAT VS CHAIRMAN CUM MANAGING DIRECTOR	M/S. PRAFULLA KUMAR KAR VS	// 0 //
323	WP(C)/0004947/2020	PARESH KUMAR VORA VS UNION OF INDIA	K.C.DASH VS	// 0 //
324	WP(C)/0004948/2020	PRAFULLA KUMAR SASMAL VS UNION OF INDIA	K.C.DASH VS	// 0 //
325	WP(C)/0004949/2020	KASTI DOMB @ TURUK VS STATE OF ODISHA	M/S.S.K.BHANJADEO VS	// 0 //
326	WP(C)/0004950/2020	SUKANTA KUMAR SWAIN VS UNION OF INDIA	K.C.DASH VS	// 0 //
327	WP(C)/0004951/2020	SANJEEB KUMAR BARIK VS STATE OF ODISHA	M/S.BIJAY KU.SAHOO VS	// 0 //
328	WP(C)/0004952/2020	SIKHAR CHANDRA MOHAPATRA VS UNION OF INDIA	K.C.DASH VS	// 0 //
329	WP(C)/0004953/2020	GOPABANDHU SAHOO	K.C.DASH	//

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FILING REPORT AS ON :07/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		UNION OF INDIA		//
330	WP(C)/0004954/2020	PANKAJ KUMAR PARIDA	K.C.DASH	//
		VS	VS	()
		UNION OF INDIA		//
331	WP(C)/0004955/2020	ARUN KUMAR SAHOO	SUSANTA KUMAR PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0004956/2020	MIR ABU OBEDA	JEET SWARUP SAMAL	//
		VS	VS	()
		STATE OF ODISHA		//
333	WPCRL/0000019/2020	JAGABANDHU KHORA	MITRA RANJAN TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0001918/2020	SAGAR CHANDRA NAYAK	ASHOK KU SAHOO	BARI /90 /2015
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0001919/2020	DIBAKAR LENKA	PRAVASH CH. JENA	SAHADEV KHUNTA /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0001920/2020	SISIR MALLIK	B.S.DASPARIDA	MAHAKALPARA /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0001921/2020	RANJAN BEHERA @ RANJAN KUMAR BEHERA	SRASANTA KUMAR SAHOO	PARJANG /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0001922/2020	AMLESH RAY	R.ACHARY	MANCHESWAR P.S. /19 /2018
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0001923/2020	ASHOK MALIK	AMULYA RATNA PANDA	BARI /287 /2019
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0001924/2020	GURU CHARAN BHUYAN	PARESH KUMAR SAHOO	SALIPUR /44 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0001925/2020	STATE OF ODISHA RATNAKARA GIRI VS	PRAVASH CH. JENA VS	// JALESWAR /49 /2020 ()
342	ABLAPL/0001926/2020	STATE OF ODISHA SAYAD SADIK HOSSAIN VS	JAYANTA KU MAJHI VS	// BALIAPAL /12 /2020 ()
343	ABLAPL/0001927/2020	STATE OF ODISHA LALIT @ LALIT MOHAN PATRA VS	BIRAJA PRASANNA DAS VS	// SAINTALA /25 /2020 ()
344	ABLAPL/0001928/2020	STATE OF ODISHA PARAMESWAR PARIDA VS	P.K.MAHARAJ VS	// RANPUR /133 /2018 ()
345	ABLAPL/0001929/2020	STATE OF ODISHA LAMBODAR TRIPATHY VS	DHARMENDRA SETHY VS	// OUPADA /9 /2020 ()
346	ABLAPL/0001930/2020	STATE OF ODISHA RANJAN KUMAR TARAI VS	HEMANTA KUMAR RATSINGH VS	// DHUSURI /14 /2020 ()
347	ABLAPL/0001931/2020	STATE OF ODISHA MADHUSUDAN PALAI VS	BIDYADHAR MANSINGH VS	// / /0 ()
348	ABLAPL/0001932/2020	STATE OF ODISHA MANAGOBINDA @ ANIL DHAMUDIA VS	PRAVASH CH.JENA VS	// BHOGRAI /275 /2019 ()
349	ABLAPL/0001933/2020	STATE OF ODISHA SAMSHER ALI VS	BIDYADHAR MANSINGH VS	// / /0 ()
350	ABLAPL/0001934/2020	STATE OF ODISHA JAGABANDHU KANDA VS	TUKUNA KU MISHRA VS	// JAIPATNA /11 /2020 ()
351	ABLAPL/0001935/2020	STATE OF ODISHA PRAVAT KUMAR TARAI VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// /14 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0001936/2020	BHRMARABAR NAYAK VS STATE OF ODISHA	ASIT KU JENA VS	SORO /37 /2020 () //
353	ABLAPL/0001937/2020	UMA CHARAN PATNAIK VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	DHUSURI /10 /1996 () //
354	ABLAPL/0001938/2020	BISWANATH MOHANTY VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /233 /2019 () //
355	ABLAPL/0001939/2020	TAPAS MANGARAJ @ TAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /495 /2018 () //
356	ABLAPL/0001940/2020	KANHU CHARAN MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI /287 /2019 () //
357	ABLAPL/0001941/2020	SANTA @ KSHYRASINDHU MEHER VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	MURIBAHAL /18 /2020 () //
358	ABLAPL/0001942/2020	HEMANTA SETHI VS STATE OF ODISHA	DEEPANJALI SAHU VS	/ /0 () //
359	ABLAPL/0001943/2020	BAIRA @ BISWARANJAN BISWAL VS STATE OF ODISHA	PRASANA KUMAR MISHRA VS	KAMAKHYANAGAR /31 /2020 () //
360	ABLAPL/0001944/2020	RAMESH PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	NARLA /135 /2019 () //
361	ABLAPL/0001945/2020	TAPAN LENKA @ TAPAN KUMAR LENKA VS STATE OF ODISHA	PRABHAV BEHERA VS	KAPTIPADA /33 /2020 () //
362	ABLAPL/0001946/2020	RAJENDRA KUMAR SINGH VS STATE OF ODISHA	GOPINATH MISHRA VS	BEGUNIA P.S. /74 /2019 () //
363	ABLAPL/0001947/2020	DEBASIS MOHANTY	RAKESH KUMAR MALLICK	MAHANGA /29 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0001948/2020	PABITRA PAIKARAY	MANASH RANJAN NAYAK	GOP /76 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0001949/2020	JANAKI @ PRIYABRATA NAYAK	P.R.SINGH	INFOCITY PS /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0001950/2020	CHITTA RANJAN BEHERA @ MIKI	S.A.NAYEEM	KISSANNAGAR PS /49 /2017
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0001951/2020	BIBHU PRASAD CHAND	BHABANI SANKAR DAS	JAKHAPURA /07 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0001952/2020	JANARDAN MAHAPATRA	S.C.MEKAP	BHATILI /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0001953/2020	SK.ABDUL ANISH	JYOTIRMAYA SAHOO	KHURDA P.S. /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0001954/2020	JITENDRA KUMAR NAYAK	SASMITA MISHRA	BHANJANAGAR /60 /2012
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0001955/2020	TANKA DHAR SAHU	BIBHUTI RANJAN MOHANTY	LOISINGHA(BOLANGIR) /25 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0001956/2020	ARTA @ ARTATRANA BARIK	PANCHANAN PANIGRAHI	BHUBAN /187 /2016
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0001957/2020	SUCHITRA KUMAR ROUT	AMARESH DAS	PATTAMUNDAI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0001958/2020	DAYANADHI NAYAK @ TUNA	P.R.MISHRA	BASUDEVPUR /21 /2020
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0001959/2020	STATE OF ODISHA BISU @ BISWANATH DAS @ BISHNU DAS @ TRIPATHI VS	TRIPATHI VS	// BANSADA /254 /2019 ()
376	ABLAPL/0001960/2020	STATE OF ODISHA MRUTYUNJAYA PARIJA VS	A.K.BARAL VS	// KENDRAPARA /23 /2020 ()
377	ABLAPL/0001961/2020	STATE OF ODISHA CHUNGUNA @ PARAMESWAR NAYAK VS	PRABIR KUMAR RAY VS	// TIHIDI /5 /2020 ()
378	ABLAPL/0001962/2020	STATE OF ODISHA PRAMOD KUMAR ROUL VS	S.C.ACHARYA VS	// RAJNAGAR /25 /2020 ()
379	ABLAPL/0001963/2020	STATE OF ODISHA BIPRA GOUDA VS	SANJEEB BEHERA VS	// KHALLIKOTE /350 /2019 ()
380	ABLAPL/0001964/2020	STATE OF ODISHA MUKTAR ALLI VS	KALPATARU MISHRA VS	// JAGATPUR /25 /2020 ()
381	ABLAPL/0001965/2020	STATE OF ODISHA PAPUNI BEHERA VS	M/S BIBHUTI BHUSAN BEHERA VS	// RASOL /156 /2019 ()
382	ABLAPL/0001966/2020	STATE OF ODISHA MANUA @ MANOJ KUMAR ROUT VS	DEBENDRA DHAR VS	// / /0 ()
383	ABLAPL/0001967/2020	STATE OF ODISHA SAGAR RAY VS	BISWAJIT NAYAK VS	// / /0 ()
384	ABLAPL/0001968/2020	STATE OF ODISHA LAKSHINDRA HIAL VS	SAROJ RANJAN SUBUDHI VS	// PATNAGARH /8 /2020 ()
385	ABLAPL/0001969/2020	STATE OF ODISHA ANDI ROUT @ ANADI ROUT VS	BHAKTA BHUSHAN BARIK VS	// KHARABEL NAGAR P.S. /31 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0001970/2020	AKASH DAS @ BHOI VS STATE OF ODISHA	B.K.SAHOO VS	BADAMBADI /240 /2019 () //
387	ABLAPL/0001971/2020	SIPUN BEHERA @ SUMAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR TOWN /13 /2020 () //
388	ABLAPL/0001972/2020	KANGALI CHARAN LENKA VS STATE OF ODISHA	SABITA RANJAN PATTNAIK VS	CUTTACK SADAR /62 /2020 () //
389	ABLAPL/0001973/2020	ANITA SWAIN VS STATE OF ODISHA	R.C.SWAIN VS	NAYAPALLI P.S. /263 /2017 () //
390	ABLAPL/0001974/2020	MOHMAAD WAHID @ MD. WAHID VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SAHADEV KHUNTA /16 /2020 () //
391	ABLAPL/0001975/2020	DEEPAK PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /7 /2019 () //
392	ABLAPL/0001976/2020	SIBANI BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /430 /2019 () //
393	ABLAPL/0001977/2020	SACHITRA DAS @ DORA DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /32 /2020 () //
394	ABLAPL/0001978/2020	MAMATA BARIK VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	/03 /2020 () //
395	ABLAPL/0001979/2020	SRINIBAS ARISAL VS STATE OF ODISHA	GOPINATH MISHRA VS	KHURDA SADAR /103 /2010 () //
396	ABLAPL/0001980/2020	HRUDANANDA BEHERA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	/ /0 () //
397	ABLAPL/0001981/2020	HRUDANANDA BEHERA	BIDYADHAR PRADHAN	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001982/2020	RAJA DAS @ RAJESH DAS	SURYANARAYAN PANIGRAHI	LAXMISAGAR P.S. /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001983/2020	RAJKISHORE BARIK	PRAFULLA KU. BISWAL	AUL /03 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001984/2020	JAJAN PANIGRAHI	J.K.KHUNTIA	BALASORE SADAR /410 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001985/2020	DEBABRATA SAHU	PARTHA SARATHI DAS	TURUMUNGA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001986/2020	MURALIDHAR SAHOO	SATYA NARAYAN MISHRA-4	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001987/2020	NANDA @ PRASANTA MOHAPATRA	A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001988/2020	RANJAN BISWAL	PRASANTA KUMAR ROUSTRAY	BARGARH SADAR /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001989/2020	SURENDRA LENKA	H.N.MOHAPATRA.	GOP /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	WPC(OA)/0000262/2017	SAROJ KUMAR BISWAL	M/S.S.S.PRATAP	//
		VS	VS	()
		PRINCIPAL SECY.FOREST AND ENVIRONMENT		//
407	WPC(OAC)/0000395/2018	SANDEEP KUMAR MOHAPATRA	M/S.B.S.TRIPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
408	WPC(OAC)/0000396/2018	BIBHUTI BHUSAN PANDA	M/S.B.S.TRIPATHY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WPC(OAC)/0000397/2018	STATE OF ODISHA GIRISH CHANDRA BISWAL VS	M/S.B.S.TRIPATHY VS	// // 0
410	WPC(OAC)/0000398/2018	STATE OF ODISHA SMITA PATNAIK VS	M/S.B.S.TRIPATHY VS	// // 0
411	WPC(OAC)/0000399/2018	STATE OF ODISHA BISHNUPRIYA SAHOO VS	M/S.B.S.TRIPATHY VS	// // 0
412	WPC(OAC)/0000801/2017	STATE OF ODISHA MAHADEV SAHU VS	M/S.L.K.MOHANTY VS	// // 0
413	WPC(OAC)/0001959/2015	STATE OF ODISHA JYOTIRMAYEE PANDA VS	M/S.L.K.MOHANTY VS	// // 0
414	WPC(OAC)/0002334/2018	STATE OF ODISHA DR.SANJAY KUMAR PANDA VS	M/S.AVIJIT MISHRA VS	// // 0
415	WPC(OAC)/0002812/2016	STATE OF ODISHA RAMAKRUSHNA TUNGA VS	M/S.B.S.TRIPATHY VS	// // 0
416	WPC(OAC)/0002813/2016	STATE OF ODISHA T.JOGESWAR RAO VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// // 0 //

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MISC CASES FILED on :07/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	17/2020 TRPCRL/15/2020	DEBADATTA MISHRA-MP	BIBHU PRASAD MOHANTY
2	18/2020 TRPCRL/15/2020	DEBADATTA MISHRA-MP	BIBHU PRASAD MOHANTY
3	19/2020 TRPCRL/16/2020	DEBADATTA MISHRA-MP	BIBHU PRASAD MOHANTY
4	20/2020 TRPCRL/16/2020	DEBADATTA MISHRA-MP	BIBHU PRASAD MOHANTY
5	36/2020 CMAPL/547/2019	HAREKRUSHNA SAHOO-MP	IN PERSON
6	37/2020 CMAPL/113/2020	BISHNU CHARAN TRIPATHY-MP	ADV.
7	41/2020 CONTC/2584/2019	TAPAN KUMAR PATTANAIAK-MP	SIDHESWAR MALLIK
8	42/2020 CONTC/2091/2019	ARUN KUMAR SAHOO-MP	M/S.SRIKARKUMAR RATH, S.K.PRADHAN, M.BEHERA
9	52/2020 TRP(C)/42/2020	PRATIVA SWAIN @ NAHAK-MP	ASIT KUMAR JENA
10	53/2020 TRP(C)/44/2020	ARATI MOHAPATRA-MP	PRASANTA KUMAR SAHOO
11	54/2020 TRP(C)/148/2019	SOUMYA PRAVA PAL-MP	MR.J.K.MISHRA(2)
12	57/2020 RPFAM/41/2020	MINAKETAN SAHU-MP	BASUDEV MISHRA
13	65/2020 WPC(OAC)/801/2017	MAHADEV SAHU-MP	M/S.L.K.MOHANTY
14	66/2020 WPC(OAC)/2334/2018	DR.SANJAY KUMAR PANDA-MP	M/S.AVIJIT MISHRA
15	67/2020 WPC(OAC)/2334/2018	DR.SANJAY KUMAR PANDA-MP	M/S.AVIJIT MISHRA
16	95/2020 RSA/360/2007	BISWAMBAR SAHU-MP	M/S.PARTHA MUKHERJI
17	96/2020 RSA/163/2018	MURALIDHAR NAYAK-MP	M/S.PRATYUSHA NAIDU
18	97/2020 RSA/361/2004	GAJENDRA SAHU-MP	M/S A.P. BOSE
19	98/2020 RSA/46/2020	ABHISHEK NANDA-MP	MALAYA RANJAN SARANGI
20	114/2020 WA/73/2020	BALAKRISHNA SABAR-MP	ANUPAM DASH
21	115/2020 WA/74/2020	ODISHA GRAMYA BANK,HEAD OFFICE,BBSR-MP	SAROJ KUMAR DAS
22	121/2020 BLAPL/930/2020	GOUTAM RAY-MP	V.NARASINGH
23	122/2020 BLAPL/6900/2019	TIKESWAR THAPA @ MUNNA-MP	AMITABH PRADHAN
24	123/2020 BLAPL/6708/2019	SURESH KUMAR NAYAK-MP	JUGALA KISHORE PANDA
25	127/2020 FAO/126/2020	NILAKANTHA DAS-MP	M/S. L.K.MOHANTY
26	128/2020	UNION OF INDIA-MP	M/S.R.B.DAS

27	FAO/537/2019 129/2020	SUJATA MOHANTA-MP	A.S.NANDY
28	FAO/128/2020 140/2020	KABULI DAS-MP	OM SWARUP
29	CMP/139/2020 141/2020	URMILA PATRA-MP	BHAKTAHARI MOHANTY
30	CMP/140/2020 142/2020	TANGUDU LAKSHMI @T.LAKSHMI-MP	BASUDEV PUJARI
31	CMP/141/2020 143/2020	GANDHARBA DAS-MP	AJODHYA RANJAN DASH
32	CMP/142/2020 144/2020	BHIKARI NAYAK-MP	SASWATI MOHAPATRA
33	CMP/143/2020 144/2020	BAURI SAMAL-MP	MILLAN KUMAR
34	MACA/69/2020 145/2020	TRILOCHAN BEHERA-MP	M/S.PRAVASH CH.JENA
35	CRLREV/813/2019 145/2020	BAURI SAMAL-MP	MILLAN KUMAR
36	MACA/69/2020 146/2020	R.R.S.SALES, PROPRIETOR-MP	B.S.RAYAGURU
37	CRLREV/835/2019 146/2020	JAYADRATHA TRIPATHY-MP	KARUNAKAR DAS
38	MACA/70/2020 147/2020	GOURI SHANKAR PARIDA-MP	PRAJA SARITA MOHANTY
39	CRLREV/82/2020 147/2020	JAYADRATHA TRIPATHY-MP	KARUNAKAR DAS
40	MACA/70/2020 148/2020	GOURI SHANKAR PARIDA-MP	PRAJA SARITA MOHANTY
41	CRLREV/82/2020 148/2020	MANAGER LEGAL, BAJAJ ALLIANZ G.I.CO. LTD.-MP	SAYED ASIF ALI
42	MACA/71/2020 149/2020	BAHADUR JENA-MP	BISWAJIT NAYAK
43	CRLREV/109/2020 149/2020	MANAGER LEGAL, BAJAJ ALLIANZ G.I.CO. LTD.-MP	SAYED ASIF ALI
44	MACA/71/2020 197/2020	D.M.,N.I.A.CO.LTD.,-MP	ADV.
45	RVWPET/424/2019 198/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
46	RVWPET/108/2020 199/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
47	RVWPET/108/2020 200/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
48	RVWPET/108/2020 201/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
49	RVWPET/109/2020 202/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
50	RVWPET/109/2020 203/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
51	RVWPET/109/2020 204/2020	MANJULTA DAS-MP	KALI PRASANNA MISHRA
52	RVWPET/110/2020 205/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
53	RVWPET/111/2020 234/2020	BABULI SHARMA-MP	M/S.D.P.DHAL
54	CRLA/262/2013 234/2020	KHAGESWAR PAIKROY @ PAIKRAY-MP	NIRANJAN SINGH(1)
55	CRLMC/390/2020 235/2020	CHANDRAMANI MAHAR-MP	M/S.SOURA CH MOHAPATRA
56	CRLA/266/2012 235/2020	KHAGESWAR PAIKROY@PAIKRAY-MP	NIRANJAN SINGH 1
57	CRLMC/261/2019 236/2020	DHULIA@SANATAN MANDAL-MP	D.P.DHAL
	CRLA/69/2019		

58	236/2020 CRLMC/393/2020	JAGABANDHU SETHI-MP	GOPAL KRUSHNA MOHANTY
59	237/2020 CRLA/110/2020	DEBENDRA MANDAL-MP	SMRUTI RANJAN MOHAPATRA
60	237/2020 CRLMC/395/2020	SAMBIT KU.MOHANTY @ SAMBIT MOHANTY-MP	SMRUTI RANJAN MOHAPATRA
61	238/2020 CRLA/110/2020	DEBENDRA MANDAL-MP	SMRUTI RANJAN MOHAPATRA
62	238/2020 CRLMC/381/2020	JHUNULATA BEDANTA-MP	SANATAN DAS
63	239/2020 CRLMC/398/2020	SANJAY NAYAK-MP	SAILABALA JENA
64	240/2020 CRLMC/398/2020	SANJAY NAYAK-MP	SAILABALA JENA
65	241/2020 CRLMC/398/2020	SANJAY NAYAK-MP	SAILABALA JENA
66	242/2020 CRLMC/399/2020	BHAGABANA MOHAPATRA-MP	SURYAKANTA DWIBEDI
67	244/2020 CRLMC/3109/2019	PURNA CH.MAHARANA-MP	JAYADEBA BEHERA
68	246/2020 CRLMC/401/2020	BIMAL CH.BEHURIA-MP	DILLIP RAY
69	247/2020 CRLMC/402/2020	SUSANTA KU.SAHOO-MP	SATYABRATA MOHANTY
70	248/2020 CRLMC/404/2020	SHANTI MALIK-MP	SATYANARAYAN MISHRA 4
71	249/2020 CRLMC/410/2020	BISWAROOPA PATI @ MOHANTY-MP	ANUMPAM DASH
72	2110/2020 WP(C)/4776/2020	GOA CARBON LTD-MP	SARADA PRASANNA SARANGI
73	2112/2020 WP(C)/4454/2020	M/S SHAKTI TIMBER-MP	M/S.SRINIBASH SATAPATHY
74	2113/2020 WP(C)/4782/2020	ASHOK KUMAR JENA-MP	M/S.SITIKANTA MISHRA
75	2114/2020 WP(C)/4783/2020	RABINDRANATH JENA-MP	M/S.N.SAHANI
76	2115/2020 WP(C)/4784/2020	SUNILATA MALIK-MP	M/S.AMITAV DAS
77	2116/2020 WP(C)/4785/2020	RAJ KISHORE PANDA-MP	MANAS RANJAN DASH
78	2117/2020 WP(C)/4787/2020	GOVERNING BODY, PATTAMUNDAI WOMENS HIGHER SECONDARY SCHOOL	MOHANTY-MP
79	2118/2020 WP(C)/24055/2019	M/S JAGANNATH COMPANY-MP	BIRAJA PRASANNA DAS
80	2119/2020 WP(C)/24055/2019	M/S JAGANNATH COMPANY-MP	BIRAJA PRASANNA DAS
81	2120/2020 WP(C)/4793/2020	SANATAN SETHY-MP	M/S.TUSAR KUMAR MISHRA
82	2121/2020 WP(C)/14772/2018	M/S.GRG PROJECT-MP	M/S.SUKANTA KUMAR DALAI
83	2122/2020 WP(C)/4798/2020	SUKANTA GHADEI-MP	MANOJ KUMAR MOHANTY
84	2123/2020 WP(C)/4520/2020	ARUN KUMAR MALLICK-MP	M/S.S.J.PRADHAN
85	2124/2020 WP(C)/4800/2020	BIJAY KUMAR KHATUA-MP	M/S.NIRANJAN LENKA
86	2125/2020 WP(C)/4801/2020	PRAHALLAD KUANRA-MP	GYANESWAR SATPATHY
87	2126/2020 WP(C)/4802/2020	NAKULA CH.ROUT-MP	GYANESWAR SATPATHY
88	2128/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	
89	2129/2020	MANOJ KUMAR CHOUDHURY-MP	M/S. S.C.SAMANTARAY

90	WP(C)/4809/2020 2130/2020	SURYA NARAYAN PADHY-MP	M/S. SURAJ MOHANTY
91	WP(C)/4812/2020 2131/2020	ANURADHA PATRA @ BALA-MP	M/S.SRIKANTA KUMAR NATH
92	WP(C)/13206/2017 2132/2020	DIPTI RANJAN TRIPATHY-MP	M/S.RANJIT MOHANTY
93	WP(C)/4780/2020 2133/2020	ODISHA MINING CORPORATION LTD.-MP	M/S. AJODHYA RANJAN DASH
94	WP(C)/26097/2019 2134/2020	GUNANIDHI SAHU-MP	DEBARANJAN MAHAPATRA
95	WP(C)/4818/2020 2135/2020	GUNANIDHI SAHU-MP	DEBARANJAN MAHAPATRA
96	WP(C)/4818/2020 2136/2020	SWAGATIKA PANDA-MP	DURGESH NARAYAN RATH
97	WP(C)/4819/2020 2137/2020	AJIT KUMAR MOHAPATRA-MP	DURGESH NARAYAN RATH
98	WP(C)/4820/2020 2138/2020	BINODINI NAYAK-MP	DURGESH NARAYAN RATH
99	WP(C)/4821/2020 2139/2020	V.RAMAKRISHNA-MP	M/S.V.NARASINGH
100	WP(C)/4824/2020 2140/2020	V.RAMAKRISHNA-MP	M/S.V.NARASINGH
101	WP(C)/4824/2020 2141/2020	MANOJ SAHOO-MP	M/S.A.SATPATHY
102	WP(C)/4826/2020 2142/2020	BIBHUTI BHUSAN SWAIN-MP	PRAFULLA KUMAR MOHAPATRA
103	WP(C)/4829/2020 2143/2020	MADHUSUDAN SAHOO-MP	M/S.PRASANNA KUMAR MISHRA
104	WP(C)/4832/2020 2145/2020	DR.RABIN CH.PARAMANI-MP	M/S.G.K.MISHRA
105	WP(C)/15730/2014 2146/2020	DR.RABIN CHANDRA PARMANIK-MP	M/S.KARUNAKAR RATH
106	WP(C)/13219/2016 2147/2020	SATYANAND NAYAK-MP	M/S.S.K.NAYAK..2
107	WP(C)/4838/2020 2155/2020	ARUPANANDA GYANBHADRA PARIDA-MP	M/S.DR.J.K.LENKA
108	WP(C)/15132/2019 2157/2020	SACHIDANANDA DHAL-MP	M/S.ANJAN KUMAR BISWAL
109	WP(C)/4848/2020 2158/2020	SANJUKTA PATRA-MP	TRILOCHAN NANDA
110	WP(C)/28013/2019 2159/2020	ARABINDA SINGH-MP	M/S.ANJAN KU.BISWAL
111	WP(C)/4849/2020 2160/2020	DHULIA SAHU-MP	M/S.S.K.NAYAK
112	WP(C)/7341/2019 2161/2020	SANDIPTA KUMAR SAMAL-MP	M/S.DR.J.K.LENKA
113	WP(C)/4851/2020 2162/2020	SITAKANTA SAHOO-MP	M/S.KISHORE KUMAR JENA
114	WP(C)/12206/2017 2163/2020	ANJAN KUMAR MUDULI-MP	M/S.KISHORE KUMAR JENA
115	WP(C)/12209/2017 2164/2020	TAPAS DAS-MP	M/S.KISHORE KUMAR JENA
116	WP(C)/12211/2017 2165/2020	AMIT KUMAR AGARWALLA-MP	M/S.KISHORE KUMAR JENA
117	WP(C)/12213/2017 2167/2020	UNION OF INDIA-MP	GYANALOKA MOHANTY, CENTRAL GOVT. COUNSEL
118	WP(C)/4854/2020 2168/2020	SANTOSH KU.SATPATHY-MP	MR.AKSHYANSHU SEKHAR NANDY
119	WP(C)/27954/2019 2169/2020	SANTOSH KU.SATPATHY-MP	MR.AKSHYANSHU SEKHAR NANDY
120	WP(C)/27954/2019 2170/2020	ABHISEK SINGH SAMANT-MP	PRABODHA CH. NAYAK
	WP(C)/4861/2020		

121	2171/2020 WP(C)/4862/2020	PRAKASH CHANDRA SETHI-MP	M/S.SUBASH CH.RATH
122	2172/2020 WP(C)/4868/2020	PUSPALATA BEHERA-MP	M/S.T.PANIGRAHI
123	2173/2020 WP(C)/4875/2020	BHARAT KUMAR MOHARANA-MP	M/S.PRADEEP KUMAR DAS
124	2174/2020 WP(C)/14213/2019	ESSEN SCHOOL OF NURSING-MP	M/S.JAJATI KISHORE MOHANTY
125	2175/2020 WP(C)/4877/2020	NRUSINGA CHARAN PARAMAGURU-MP	M/S.D.P.MOHANTY
126	2176/2020 WP(C)/4877/2020	NRUSINGA CHARAN PARAMAGURU-MP	M/S.D.P.MOHANTY
127	2177/2020 WP(C)/16603/2016	KANTILAL MAKHANJI JOSHI-MP	M/S.AJODHYA RANJAN DASH
128	2178/2020 WP(C)/4888/2020	M/S.ACC LTD-MP	M/S. SIDHARTHA RAY
129	2179/2020 WP(C)/4887/2020	PRASANTA KUMAR MISHRA-MP	M/S.JANMEJAYA RAY
130	2180/2020 WP(C)/4888/2020	M/S.ACC LTD-MP	M/S. SIDHARTHA RAY
131	2181/2020 WP(C)/4889/2020	MADHUSMITA BARIK-MP	M/S.R.P.KAR
132	2183/2020 WP(C)/4890/2020	BAURIBANDHU BEHERA-MP	M/S.SUSANTA KUMAR MISHRA
133	2184/2020 WP(C)/4892/2020	NAREN GRAM PANCHAYAT-MP	M/S.PRAFULLA KUMAR RATH
134	2186/2020 WP(C)/4893/2020	KAILASH CHANDRA PRADHAN-MP	M/S.KHIROD K.ROUT
135	2187/2020 WP(C)/4898/2020	SAKTIKANTA SAHOO-MP	M/S.AMARJIT KESHARI DAS
136	2188/2020 WP(C)/9990/2016	ROJALINI TRIPATHY-MP	M/S.K.K.SWAIN, M/S H.M. DHAL, S.K. NAYAK, G.C. SA
137	2189/2020 WP(C)/4901/2020	RADHAMOHAN NAYAK-MP	M/S.BIBHUTI BHUSAN MISHRA
138	2190/2020 WP(C)/4899/2020	NITYANANDA NAYAK-MP	M/S.T.DASH
139	2191/2020 WP(C)/4900/2020	UMA SWAIN-MP	M/S.TRILOCHAN DASH
140	2192/2020 WP(C)/4902/2020	BABURAM NAYAK-MP	M/S.BIBHUTI BHUSAN MISHRA
141	2193/2020 WP(C)/4909/2020	JAGADANANDA BARIK-MP	M/S.PARTHA MUKHERJI
142	2194/2020 WP(C)/4910/2020	NAROTTAM HOTA-MP	M/S.JAGABANDHU SAHU
143	2195/2020 WP(C)/4920/2020	M/S.SARALA SECURITY AND FACILITY SERVICES-MP	M/S. SUVASHISH PATTNAIK
144	2196/2020 WP(C)/8014/2015	RAJESH KU.MOHAPATRA-MP	M/S.KALI PR.MISHRA
145	2197/2020 WP(C)/8015/2015	JAYRAM DAS-MP	M/S.KALI PR.MISHRA
146	2198/2020 WP(C)/8015/2015	JAYRAM DAS-MP	M/S.KALI PR.MISHRA
147	2199/2020 WP(C)/8014/2015	RAJESH KU.MOHAPATRA-MP	M/S.KALI PR.MISHRA
148	2200/2020 WP(C)/4938/2020	GURUNDI GOPAL, BIJE A PERPETUAL MINER-MP	M/S. D.MOHANTY
149	2202/2020 WP(C)/4941/2020	ASWINI KUMAR MOHANTY-MP	M/S.ANANDA CHANDRA SWAIN
150	2204/2020 WP(C)/4944/2020	L.V.PRASAD EYE INSTITUTE-MP	M/S.SOMANATH MISHRA
151	2205/2020 WP(C)/4945/2020	NARAYAN KULUNDIA-MP	M/S.PRAFULLA KUMAR KAR
152	2206/2020	HRUSHIKESH JAGAT-MP	M/S. PRAFULLA KUMAR KAR

153	WP(C)/4946/2020 2207/2020	ARUN KUMAR SAHOO-MP	SUSANTA KUMAR PRADHAN
154	WP(C)/4955/2020 35/2020	BALABHADRA SENAPATI-MP	
155	CRLMP/1783/2019 124/2020	BABULAL MEHER-MP	
156	BLAPL/322/2020 144/2020	PRANAYA KUMAR@GOPAL-MP	
157	CRLREV/408/2012 243/2020	GOURANGA PURTY-MP	
158	CRLMC/3440/2019 243/2020	AJAYA KUMAR SWAIN-MP	
159	ABLAPL/4545/2019 244/2020	RAJESH KUMAR PATRA-MP	MR.JAYANTA KUMAR MAJHI
160	ABLAPL/10131/2018 245/2020	PRADEEP KUMAR SHEE@PRADEEP KUMAR SEE-MP	
161	CRLMC/2029/2018 245/2020	RABINDRA@RABINARAYAN BARIK-MP	
162	ABLAPL/10843/2019 246/2020	JYOTI PRAKASH PRADHAN-MP	PRAFULLA KU BISWAL
163	ABLAPL/18270/2019 247/2020	MAKARA JENA@PURNA CHANDRA JENA-MP	
164	ABLAPL/16547/2019 248/2020	SK.JALAL-MP	
165	ABLAPL/11260/2019 249/2020	ACHYUTA NANDA GOUDA-MP	
166	ABLAPL/12428/2018 250/2020	LAKI @ SATYANARAYAN JENA-MP	
167	ABLAPL/18422/2019 2103/2020	M/S.BASIPANI IRON LT-MP	
168	WP(C)/20823/2013 2104/2020	M/S.BANSPANI IRON LT-MP	
169	WP(C)/10131/2014 2105/2020	M/S.BANSPANI IRON LT-MP	
170	WP(C)/10132/2014 2106/2020	M/S.BANSPANI IRON LT-MP	
171	WP(C)/10133/2014 2107/2020	M/S.BANSPANI IRON L-MP	
172	WP(C)/10146/2014 2108/2020	M/S.BANSPANI IRON LT-MP	
173	WP(C)/10149/2014 2109/2020	M/S.BANSPANI IRON LT-MP	
174	WP(C)/10151/2014 2111/2020	SUBASH CHANDRA NAYAK-MP	
175	WP(C)/27438/2019 2144/2020	BARUN KU.MALLICK-MP	
176	WP(C)/9664/2003 2148/2020	PATAKA INDUSTRIES-MP	
177	WP(C)/9680/2003 2149/2020	PATEL TRADING CO.-MP	
178	WP(C)/9663/2003 2150/2020	SHANKERLAL DHANJIBHA-MP	
179	WP(C)/9675/2003 2151/2020	M/S.VINODRAI and CO.-MP	
180	WP(C)/9677/2003 2152/2020	PATEL TOBACCO STORES-MP	
181	WP(C)/9667/2003 2153/2020	RAMESH R.PATEL and CO.-MP	
182	WP(C)/9676/2003 2154/2020	NARESH KUMAR and CO.-MP	
183	WP(C)/9681/2003 2156/2020	BASANTA KU.MAHARATHI-MP	
	WP(C)/8639/2017		

184	2166/2020 WP(C)/1356/2020	RABINDRA KUMAR SAHOO-MP	
185	2182/2020 WP(C)/533/2020	KHAGESWAR HARIJAN-MP	
186	2185/2020 WP(C)/12926/2019	TRUPTI DASH-MP	
187	2201/2020 WP(C)/18201/2018	CHAITANYA JENA-MP	
188	2203/2020 WP(C)/21001/2017	DALIMA MAITY-MP	BINOD MADHAB DUTTA